

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-105

CP No-140/98/ND/2022

New CA/97/2023

IN THE MATTER OF:

Dr. Vinay Bharat Ram

Vs.

Juhi Developers Pvt. Ltd. & Ors.

....Applicant

.....Respondent

SECTION

U/s 98 CA

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Mr. Swapnil Gupta, Sadiq Noor for R- 5 & 6

ORDER

New CA/97/2023:-

Arguments heard. Issue notice to the Respondent returnable on 29.03.2023. Ld. Counsel for the Applicant undertakes to serve notice upon the Non-applicant through all modes viz. registered post, speed post and E-mail. Affidavit of service be filed within one week. List the matter on **29.03.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)